

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No.612/2019

IN THE MATTER OF:-

Vinod Kumar Bansal

.....Applicant

Versus

State of Haryana

.....Respondent

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Place:- Mandi Dabwali
Dated: 15/07/2020


Applicant
(Rishikesh)
Secretary, Municipal Council
Mandi Dabwali, District Sirsa.


(Jitender Singh)
Executive Officer, Municipal
Council, Fatehabad, Link
Officer MC Dabwali

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Status report of Rishikesh,
Secretary, Municipal Council, Mandi
Dabwali and Jitender Singh,
Executive Officer cum Link Officer
Municipal Council, Mandi Dabwali on
behalf of the State of Haryana
regarding functioning of solid waste
Management System in Mandi
Dabwali City.

RESPECTFULLY SHOWETH:-

- 1.** That the instant status report is being filed in compliance to the directions dated 04.05.2020 passed by this Hon'ble National Green Tribunal in the above mentioned Application.
- 2.** That the Principal Bench of Hon'ble National Green Tribunal, New Delhi was pleased to passed the directions vide order dated 04.05.2020, the operative part of the

aforesaid directions is as under:-

"XXX

XXX

XXX

The issue for consideration is the remedial action against unscientific handling of solid waste at Dabwali, District Sirsa, Haryana. Vide order dated 13.08.2019, a facts-and-action-taken report was sought from the Municipal Council, Dabwali and the Haryana State Pollution Control Board (HSPCB). 2. Accordingly, a report has been filed by SPCB on 05.03.2020 acknowledging failure in compliance of Solid Waste Management Rules, 2016 and further stating that show cause notice was issued to the Municipal Council, Dabwali to which there was no satisfactory reply which led to assessment of compensation and initiation of prosecution. The report is as follows: 2 "1. That in compliance of order dated 13.08.2019 a joint team of Haryana State Pollution Control Board and Municipal Council, Dabwali inspected the sanitary landfill site of MC Dabwali & town Dabwali on 27.08.2019 to verify the status of compliance of the Solid Waste Management Rules,2016. The Joint inspection report prepared alongwith photographs is annexed herewith as Annexure-R/1. 2. That after inspection of the said sanitary landfill site & town, Joint team observing several deficiencies in proper & scientific management of Solid Waste. Accordingly, a show cause notice was issued by the Board to the MC, Dabwali vide letter no. 1673 dated 28.08.2019 is annexed herewith as Annexure-R/2. The said cause notice is replied by the MC, Dabwali vide their letter no.1240 dated 11.09.2019 is annexed herewith as Annexure-R/3, but reply of SCN not found satisfactory because the authority neither made compliance of Solid Waste Management Rules, 2016. 3. That for deficiencies found in the scientific disposal of Solid Waste of town Mandi Dabwali, the proposal of Environment Compensation of Rs. 1,33,60,480/- has been submitted to Head Office for approval as per Board Policy dated 29.04.2019 by Hisar Regional Officer vide letter dated 04.12.2019 is annexed herewith as Annexure-R/4. 4. That the Hisar Regional Officer also initiated the prosecution action under relevant Environment Acts & has submitted case for vetting & approval of prosecution against responsible officers of Municipal Council, Mandi Dabwali vide letter No. 3807 dated 04,12.2019 is annexed herewith as Annexure-R/5. 5. That answering Board has directed the MC, Dabwali vide letter dated 06.02.2020 to submit the Action plan for collection, segregation and disposal of solid waste as per Solid waste Management Rules, 2016 and directions

passed by Hon'ble NGT in OA No. 606/2018. Accordingly the MC Dabwali vide their letter No. 450 dated 19.02.2020 has submitted action plan for collection, segregation and disposal of Solid Waste generated from Mandi Dabwali Town. Copy of Board letter dated 06.02.2020 and MC Dabwali letter dated 19.02,2020 are annexed herewith as Annexure R/6 and Annexure- R/7 respectively. Conclusion: The Municipal Council, Mandi Dabwali has not made provision for door to door collection of segregated Solid Waste and scientific management of Solid Waste. The said local body is not complying the duties and responsibilities assigned to them as per Rule No.15 of the Solid Waste Management Rules,2016. The sanitary landfill site of Municipal Council, Mandi Dabwali is found non-complying with provisions of Environment Protection Act, 1986."

"XXX

XXX

XXX

3. That it is humbly submitted that in compliance to the aforesaid directions issued by this Hon'ble National Green Tribunal the Municipal Council, Mandi Dabwali take up the matter immediately to comply with the directions passed by this Hon'ble National Green Tribunal. The main contents of the actions taken by the Municipal Council, Mandi Dabwali to upgrade the solid waste management System in the Municipal area of Mandi Dabwali Town are as under:-

- (i)** That it is most humbly submitted that the Municipal Council, Mandi Dabwali Town have an area of 12.08 Sq.Km. The Municipal Committee, Mandi Dabwali was upgraded by the Government vide notification no. 18/160/2014-3CI dated 04.03.2014 by

including surrounding areas and nearby villages. The Municipal Council having population of 53,401 as per Sensex 2011. The Municipal Council has been divided in 21 wards. The Municipal Council, Mandi Dabwali have about 24,005 households and 11 number of commercial areas. The total solid waste generation in the town is 28 TPD.

(ii) That it is most respectfully submitted that in the previous Door to Door collection of Solid Waste Management was not carried out due to some administrative reasons the tenders for this job was not finalized till December, 2019. However, now the issues have already been resolved and the tender for Door to Door collection of Solid Waste Management was finalized on 09.01.2020 and the work for Door to Door is in progress in all the wards (Municipal area) pertaining to the Municipal Council, Mandi Dabwali.

(iii) That the present status of the Door to Door collection of the Solid Waste Management is 100%.

(iv) That the requisite and sufficient funds to carry out the work for the Solid Waste Management are available with the Municipal Council, Mandi Dabwali.

(v) That the details pertaining to the Solid Waste Management System carried out by the Municipal Council, Mandi Dabwali have been achieved upto 100%. The copy of the details in this regard along with the picture photographs displaying the aforesaid submissions are annexed as **Annexure A-1**.

(vi) Source Segregation

That it is humbly submitted that as explained above, the work of source segregation could not be started by Municipal Council, Dabwali due to some Administrative as well as Technical issues upto December, 2019. But since in the beginning of 2020, the work of Source

Segregation has been started by the Municipal Council, Dabwali by following the relevant norms and the work is under progress. That all the 21 wards of Municipal Council, Mandi Dabwali has been covered under 100% Source Segregation and the progress has been achieved upto 75% by collecting segregated waste from 18,125 households by providing segregated waste (wet/dry/domestic bio-medical/Domestic Hazardous). In this work 16 no. of vehicles equipped with mechanism of separate collection of Domestic Hazardous Waste and the balance work of 25% will be covered and final target will be achieved upto 31.08.2020.

GAP: The progress of Source Segregation have been achieved about 75% in Municipal Council, Dabwali.

Timeline to complete the GAP: The balance work of 25% will be achieved upto 31.08.2020.

Fund requirement and availability of Funds: The requisite funds for this project are available in Municipal Council, Dabwali.

Copies of latest Pictures photographs of Ground Status Report are annexed as **Annexure A-2.**

(vii) Status of Public Sweeping in Municipal Council, Mandi Dabwali

In Municipal Council, Mandi Dabwali, presently 75 sweepers are working for sweeping work. The manual sweeping work is carried out 2 times daily. In addition to the above night sweeping of main roads is also carried out by Truck Mounted Mechanical road Sweeping Machine from the month of June-2020. This machine has Monitored GPS System and rotating Disks served as mechanical brooms that swept the dirt on the street or road about 30 K.M daily.

GAP :100% achieved for daily sweeping.

Hence there is no Gap.

Copies of latest Pictures photographs of Ground Status Report are annexed as **Annexure A-3.**

(viii) Status of Wet Waste Processing :

The amount of solid waste generated (wet/dry/domestic bio-medical/domestic

hazardous) by humans is 28 TPD. In which total Quantity of collected Dry waste is 16 TPD and total quantity of collected wet waste is 12 TPD. Technologies used for wet waste processing are pit composting and windrow composting. At present there are 20 compost pits have already been constructed by Municipal Council Dabwali for composting at Dump Site near Ram Bagh and for Horticulture Waste 10 number, compost pits have also been constructed in the Municipal Parks and Municipal Office. Apart of this, the Construction of 30 pits for wet waste processing at dump site is under progress. 30% of the total Wet waste is being processed presently and the GAP of 70% will be achieved through windrow and pit composting by 15.09.2020.

Funds are available in Municipal Council, Dabwali for this activity.

Copies of latest Pictures photographs of Ground Status Report are annexed as **Annexure A-4.**

(ix) Status of Dry Waste Processing /MRF Facility:

Municipal Council has already established MRF Facility at Old Municipal Council office in March-2020. Total capacity of MRF for dry waste storage is about 4 TPD. The dry waste is being segregated in different categories/fractions on the basis of their use as per norms.

Copies of latest Pictures photographs of Ground Status Report are annexed as **Annexure A-5.**

(x) Scientific Landfill :

The scientific landfill site will be developed on district level in Municipal Council, Sirsa under the cluster based approach.

(xi) C&D Waste :

A separate Site has also been identified for collection of C&D waste in Uttam Nagar ward no 1, Municipal Council Dabwali. Total estimated generation of C&D waste in Municipal Council Dabwali is approximately 4-5 TPD. As per the Local conditions and behavior of general public, most of the C&D waste generated has been used as lean

concrete in the construction activities and also used in filling of low lying areas. At present approximate 30 Tons of C&D waste is present at the site identified for C&D waste by Municipal Council, Dabwali. A Call centre/helpline no. 01668-222623 is also set up by MC Dabwali for public grievances regarding C&D waste.

A rough cost estimate amounting to Rs. 10.00 lacs for purchasing Mini mobile crusher/ bucket crusher, Semi Automatic Brick Crusher Machine, Tractor, Trolley has also been prepared by MC and requisite funds are available in Municipal Council, Mandi Dabwali

Copies of latest Pictures photographs of Ground Status Report are annexed as

Annexure A-6.

(xii) Management of Plastic Waste :

A special task force has been constituted by Municipal Council, Mandi Dabwali for checking of the use of banned plastic. Regular inspections are being carried out by the Task force and Municipal Council has also imposed 113 numbers of challans for using banned plastic and also recovered an amount of Rs.

1,95,000/- from dated 01-01-2019 to 30-06-2020. Further, for management of Plastic waste collected from the households, the MRF center has also been established by the Municipal Council, Mandi Dabwali where the segregation of different fractions on the basis of their use being done.

Copies of latest Pictures photographs of Ground Status Report are annexed as

Annexure A-7.

(xiii) Bulk Waste Generators (BWGs):

There are no such establishments in the limit of Municipal Council, Mandi Dabwali which generates the waste more than 50 KG. So, the waste from all the commercial establishments is being collected by the Municipal, Council, Mandi Dabwali.

(xiv) Refuse Derived Fuel

The MRF facility in Municipal Council, Mandi Dabwali is operational since June 2020 & approximate 3-4 Ton RDF has been recovered from the dry waste which is stored separately. The users of RDF are being identified by Municipal Council, Mandi Dabwali.

(XV) Bio Remediation of legacy waste

There is approximate 30684 Ton of legacy waste present at the existing dumping site of Municipal Council, Mandi Dabwali. The tenders have been invited for the bioremediation of the legacy waste & it will be remediated by 31.12.2020 within the timelines fixed by Hon'ble NGT i.e. 07.04.2021.

(xvi) Preventing solid waste from entering into water bodies:-

It is pertinent to mention here that there is no open drain exist in the limit of Municipal Council, Mandi Dabwali.

(xvii) Penalty provision :

A special task force has been constituted by Municipal Council, Mandi Dabwali for the regular inspection of the illegal garbage dumping, burning of waste & use of banned plastic. The detailed status in this regards is as under :-

1	Penalty provision	100%	SWM bye laws notified by the ULB	Yes	
			Spot fine provision described in swm bye laws for littering, garbage burning and non-compliance of SWM rules as well as bye laws	Yes	
			Penalty provision for non-compliance of C&D waste management rules 2016	Yes	
			Penalty provision for de-sluding from tankers in open space/water body	Yes	
			Panelty provision for violation of notification on single use plastic and plastic less than <50 micron thickness	Yes	
			Total challans issued for non-compliance of plastic waste/ban single use plastic (from 1.1.2019 to 30.6.2020)	113	
			Total amount collected against challans issued for non-compliance of plastic waste/ban single use plastic (from 1.1.2019 to 30.6.2020)	192500	

(xviii) Notification of Bye Laws :

Bye Laws have already been notified by Municipal Council, Mandi Dabwali.

(xix) Citizen Grievance Redressal :

1	Citizen Grievance Redressal	100%	Swachhta App promotion done in the ULB	Yes	
			Total no. of app downloaded by the citizens	262	
			Total no. of complaints received as on 30.6.2020	166	
			Total no. of complaints resolved as on 30.6.2020	166	

(xx) Monitoring of Mechanism :

1	Monitoring mechanism	100%	National MIS portal (swachhbharaturban.gov.in) updated by ULB on monthly basis before 5th day of each month.	Yes	updated by time to time
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(xxi) That even after arranging the aforesaid mechanism to carried out the Solid Waste Management in the Municipal Council, Mandi Dabwali several discussions are being hold with the concerned Higher Officers concerning to the project at the headquarter for the smooth functioning of Solid Waste Management System and Management of Door to Door Source Segregation.

(xxii) That however, the work of appropriate management of Waste Management System and Management of Door to Door Source Segregation was sometime slow due to the impact of Covid-19. However, the Municipal authorities have tried its best for the smooth functioning of this Solid Waste Management Project without any hindrance. It is also relevant to mention here that the present issue

is also one of the part of the management of the present circumstances but the answering applicant could not draw the requisite attention for the implementation of aforesaid direction of this Hon'ble National Green Tribunal. Because the State Government has declared the Urban Local Bodies as a Department of Essential Services.

(xxiii) That inspite of the aforesaid circumstances the answering applicant made best efforts by keeping in view all the aspects leading to the management of legacy waste remediations in the Municipal area of Mandi Dabwali for the smooth functioning of Solid Waste Management System and Management of Door to Door Source Segregation.

That in view of the submissions and averments made above, it is humbly submitted that the present Status Report pertaining to the Solid Waste Management System and Management of Door to Door Source Segregation in the Municipal area of Municipal Council, Mandi Dabwali may kindly be accepted. Further, the Municipal Council, Mandi Dabwali and the applicant is making sincere efforts to ensure the compliance of the directions dated 04.05.2020 of this Hon'ble National Green Tribunal with letter and spirit.

Place:- Mandi Dabwali
Dated: 15/07/2020
Council


Applicant
(Rishikesh)
Secretary, Municipal
Mandi Dabwali, District Sirsa.


(Jitender Singh) 15/7/2020
Executive Officer, Municipal
Council, Fatehabad, Link
Officer MC Dabwali

Verification:-

Verified that the content of para 1 to 23 of the status report by way of affidavit are true and correct to my knowledge derived from official record. No part of it is false and nothing has been concealed therein.

Place:- Mandi Dabwali
Dated: 15/07/2020


Applicant
(Rishikesh)
Secretary, Municipal
Council Mandi Dabwali,
District Sirsa.


(Jitender Singh) 15/7/2020
Executive Officer, Municipal
Council, Fatehabad, Link
Officer MC Dabwali

Annexure A-1



Annexure A-2



Annexure A-3



Annexure A-4



Annexure A-5



Annexure A-6



Annexure A-7

